

received by the Government for publication of a financial daily. Permission for setting up of such a company has not so far been granted by the Government.

### International Film Festival

\*73. SHRI ANNA JOSHI:

DR. LAL BHADUR RAWAL:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the 25th International Film Festival took place in Calcutta recently;

(b) if so, the names of the countries who took part in the festival;

(c) the total expenditure incurred thereon and revenue earned therefrom during the festival;

(d) whether any appraisal has been made of the various pitfalls that took place in the festival;

(e) if so, the details thereof; and

(f) the steps taken to check recurrence of such pitfalls in future?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) Yes, Sir. It was held from January, 10-20, 1994.

(b) The names of the countries who took part in the festival are given in *Statement* attached.

(c) The Government had sanctioned an expenditure of Rs. 115 lakhs for the

festival. Till 24.2.1994, bills for a sum of Rs. 76.62 lakhs have been received and settled. The revenue earned by sale of tickets and publications of the festival was Rs. 28,81,003-00.

(d) to (f) After every important organisational event, Government does conduct a review in order to effect improvements. Improvement is a continuous process and on the basis of the experience gained from earlier festivals, appropriate corrective steps are taken in the successive festivals.

### STATEMENT

#### *List of Countries which Participated*

1. Argentina
2. Armenia
3. Australia
4. Belgium
5. Canada
6. China
7. Denmark
8. Egypt
9. Estonia
10. Finland
11. France
12. Germany
13. Ghana
14. Greece
15. Hong Kong
16. Hungary
17. India
18. Indonesia

19. Iran
20. Israel
21. Italy
22. Japan
23. South Korea
24. Lithuania
25. Mexico
26. Mongolia
27. Netherlands
28. New Zealand
29. Nigeria
30. Norway
31. Philippines
32. Poland
33. Portugal
34. Spain
35. Sri Lanka
36. Sweden
37. Switzerland
38. Thailand
39. U.K.
40. U.S.A.

[Translation]

**Package of Proposals to Pakistan**

\*74. SHRI DATTATRAYA  
BANDARU:  
PROF. PREM DHUMAL:

Will the Minister of EXTERNAL  
AFFAIRS be pleased to state:

(a) whether the Government have offered a package of proposals over bilateral issues to Pakistan;

(b) if so, the salient features of each of these proposals and the reaction of Pakistan thereto; and

(c) the stage at which the revival of Indo-Pak Joint Commission and Confidence Building Measures (CBMS) stands at present?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) to (c) On 24th January, 1994, six non-papers relating to Siachen, Sir Creek, Tulbal Navigation Project, maintenance of peace and tranquillity along the LOC, additional Confidence Building Measures and the India-Pakistan Joint Commission were handed over to Pakistan.

Government have made specific and constructive suggestions on these subjects with the aim to resolving differences with Pakistan peacefully and through bilateral negotiations as well as to move forward in the overall process of the normalisation of relations in accordance with the Shimla Agreement.

Pakistan has conveyed on 19 February, 1994 its comments and counter-proposals to the suggestions contained in all the six Indian non-papers, including those on India-Pakistan Joint Commission and additional Confidence Building Measures, which are presently under consideration with the Government.

[English]

**Prasar Bharati Act, 1990**

\*75. SHRI CHITTA BASU:  
SHRI BIR SINGH MAHATO:

Will the Minister of INFORMATION  
AND BROADCASTING be pleased to  
state: